

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 31777/2017

KAUSAR AZAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.111747/2017-CONDONATION OF DELAY IN FILING and IA No.111751/2017-EXEMPTION FROM FILING O.T. and IA No.111749/2017-CONDONATION OF DELAY IN REFILING)

Date : 10-12-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Agarwal, AOR

For Respondent(s)

Mr. Jugul Kishore Gupta, Adv.
Mr. Sahil Bhalaik, AOR

Mrs. Swarupama Chaturvedi, AOR
Mr. R.N. Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1, 3 & 4 have already filed counter affidavit.

No counter affidavit has been filed on behalf of respondent No.2 despite grant of last opportunity.

The matter be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB